IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-101(PB)/2017

IN	TH	E	MA	TT	ER	OF	

Aster Hotels & Resorts Pvt. Ltd. And PRN Management Services Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 230 of the Companies Act, 2016

:

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Shri Saurabh Kalia, Advocate

Shri Palash Agarwal, Advocate

ORDER

On account of paucity of time, matter is adjourned to 23.08.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 Vineet